

Projects of Yamuna Floodplain Restoration Project

8567



Sr.no.	Phases	Projects title	Bank	Stretch	Area
1		Asita East (DDA area)	Eastern Bank	Old Railway Bridge to ITO Barrage	90 Ha
		Asita East (UP area)			107 Ha
2		Kalindi Aviral	Western Bank	NH-24 to DND Flyway	100 Ha
		Baansera- Bamboo park	Western Bank	NH-24 to Barapullah drain	12 Ha
3		Kalindi Biodiversity Park	Western Bank	DND to proposed Kalindi By-pass	115 Ha
4		Asita West (Part-1)	Western Bank	Old Railway Bridge to Geeta Colony Bridge	93 Ha
		Asita West (Part-2)		Geeta Colony Bridge to ITO Barrage	107 Ha
5		Amrut Biodiversity Park	Eastern Bank and Western banks	New Railway Line to NH-24	116.25 Ha
6		Ghat Area	Western Bank	Wazirabad to Old Railway Bridge	66 Ha
7		Yamuna Vanasthali	Eastern Bank	Wazirabad Barrage to ISBT Bridge	236.5 Ha
8		Mayur Nature Park	Eastern Bank	Nizamuddin Bridge to DND Flyway	397.75 Ha
9		Eco-tourism area	Western Bank	Geeta Colony Bridge to ITO Barrage	30 Ha
10		Hindon Sarovar	Eastern Bank	Nizamuddin Bridge to DND Flyway	45 Ha



- 1. Entry/Exit
- 2. Access Road
- 3. Parking
- 4. Greenway
- 5. Detention basins/ wetlands
- 6. Multipurpose spaces
- 7. Marsh area along the river
- 8. Floodplain forests
- 9. Grasslands
- 10. Kachha walkways
- 11. Forest trails
- 12. Existing wetlands deepened and restored
- 13. Mounds/Landforms
- 14. Selfie Point

Note:
PART A: 90 HECTARES LAND WITHIN DDA'S JURISDICTION
PART B: 107 HECTARE WITH UP IRRIGATION DEPARTMENT

Area	Status of works	Status of encroachment removal
Total Site Area : 197 Ha		
90 Ha (DDA)	<ol style="list-style-type: none"> 1. Existing depression of 3.5 ha. area has been restored into a wetland, augmenting approximately 60,000 cum of water. 2. 33.5 lakh riverine grasses have been planted. 3. About 5500 trees planted till date suitable to floodplain ecology. 4. Solar lighting, benches, dustbins installed. 5. Signages installed for public awareness providing details about ecological planting and types of migratory and residents birds (63 numbers) that flocked the site. 	Area is free of any encroachment
107 Ha (UP Irrigation Land)	<ol style="list-style-type: none"> 1. 3 numbers of existing depression developed as wetlands, 2. Kachcha pathway being developed. 3. Plantation of tree and riverine grasses in eco-restorative manner(in multi-tier system) conducive to floodplain ecology being planted. 	<p>17.4 Ha is under encroachment.</p> <p>(Matter sub-judice (SLP) in Hon'ble Supreme Court)</p> <p>Case no: SLP(C) No. 9284/2023 Case title: Bela Estate Mazdoor Basti Samiti VS DDA & ORS. Court: Supreme court of India (Listed on 15/05/2023)</p>



LEGEND

- 1. Entry
- 2. Parking
- 3. Waterbody
- 4. Buffer plantation

Area	Status of works	Status of encroachment removal
Total Site Area : 200 Ha		
93 Ha	<ol style="list-style-type: none"> 1. Existing depression restored as Wetlands augmenting approx. 1.6 lacs cum of water. 2. About 5700 trees planted till date suitable to floodplain ecology. 3. About 52 lakh riverine grasses have been planted till date. 4. Kaccha trails for public complete. 	Area is free of any encroachment
107 Ha	<ol style="list-style-type: none"> 1. Existing depression being restored as wetlands augmenting about 30,000 cum till date, 2. Treatment of waste water from Shanti Van drain through bio-remediation underway. 3. Development of Kaccha trails in progress. 4. 53000 Nos. riverine grasses has been planted. 5. Balanced plantation of tree and riverine grasses in eco-restorative manner(in multi-tier system) conducive to floodplain ecology being planted. 	<p>Area is free of any encroachment</p> <p>Recently balanced 695 Jhuggies demolished after vacation of stay.</p>

LEGEND

- 1 Proposed Entrance
- 2 Vehicular Parking
- 3 3.0m wide cycle track
- 4 3.0m wide pedestrian track
- 5 Proposed Baradari
- 6 Proposed Chattri
- 7 Bathing Ghats
- 8 Existing remains of Ghats

ADJOINING FLOODPLAIN AREAS

- A Yamuna Aarti Sthal
- B Ladakh Buddhist Vihara
- C Akhada
- D Fountain Park
- E Delhi TRANSCO
- F DMRC Sub station



Area (Entrusted to INTACH)	Status of works	Encroachment status
<p>Ghat</p> <p><i>Work is being carried out by INTACH as per the directions of the Principal Committee constituted by the Hon'ble NGT through its report dated October 2015.</i></p>	<p>1. Works of pathways & Chattri in progress at site.</p> <p>2. Plantation of tree and riverine grasses in eco-restorative manner (in multi-tier system) conducive to floodplain ecology being planted (2000 trees, 62000 shrubs and about 4.6 lakh grasses)</p>	<p>4.90 Ha is under encroachment. (Matter sub-judice in Hon'ble Courts), details are as follows:</p> <p>Court case details: <i>Case no: W.P.(C) 1210/2017 & CM APPLs. 5499-5500/2017</i> <i>Case title: Paras Ram Dangal Society</i> <i>Court: Delhi High Court</i> <i>Next Date of Hearing: 23.05.2023</i></p> <p><i>Case no: RCA/SCJ 17/2022</i> <i>Case title: Rajender Kumar S/o Mohar Singh Vs DDA</i> <i>Court: Tis Hazari Court</i> <i>Next date of Hearing – 07.07.2023</i></p> <p><i>Case no: HC/LM(32198)2018 W.P.(C)9342/2018</i> <i>Case title: Uday Raj & Othrs Vs GNCTD</i> <i>Court: Delhi High Court</i> <i>Next Date of Hearing:07.08.2023.</i></p> <p><i>Case no: W.P.(C)4637/2023</i> <i>Case title: Jagatpur Harijan Joint Cooperative Farming Society vs L&DO and other</i> <i>Court: Delhi High Court</i> <i>Next Date of Hearing:26.05.2023.</i></p> <p><i>Mahant Sri Naga Baba Bholi Giri Through His Successor Avinash Giri</i> <i>Next Date of Hearing:03.08.2023.</i></p>



- 1 Entry/exit
- 2 Arrival zone
- 3 1.8m wide kaccha pedestrian walkway
- 4 2.5m wide kaccha cycleway
- 5 Existing water-bodies to be restored
- 6 Treatment wetlands
- 7 Central waterbody
- 8 Maidan/kid's play area
- 9 Open Congregational spaces
- 10 Floodplain forests & grasslands
- 11 Yamuna raasta
- 12 Viewing platform towards Yamuna
- 13 Connect to river



Area	Status of works	Encroachment status
236.5 Ha	<ol style="list-style-type: none"> 1. Existing depression being restored as wetlands augmenting about 4.92 lacs cum of water till date, 2. About 75% of kachha pedestrian trails are developed at site, balanced being taken-up. 3. Plantation of tree and riverine grasses in eco-restorative manner (in multi-tier system) conducive to floodplain ecology being planted (8000 trees and about 523600 riverine grasses planted till date) 	<p>17.96 ha. area under encroachment & litigation.</p> <p>Case no: W.P.(C)7542/2017 Case Title: Mangal Singh Vs DDA Court: Delhi High Court Stay, status quo Last Date of Hearing: 10.08.2023</p> <p>Case no: W.P.(C)7135/2019\ Case Title: Sachhi Shuruat Sewa Samiti (NGO) Vs DDA Court: Delhi High Court Next Date of Hearing: 04.07.2023</p>



Area	Status of works	Encroachment status
30 Ha	<ul style="list-style-type: none">• Proposal of available land under progress.	The High Court orders dated 15/03/2023 states Matter disposed off and Demolition drive successfully completed on 20.03.2023.



- 1. Entry/exit
- 2. Kachha vehicular road
- 3. Kachha cycleway
- 4. Kachha walkway
- 5. Kachha forest trail
- 6. Developed water-bodies
- 7. Floodplain forests and grasslands
- 8. Green buffer along the river
- 9. Detention basins

— NCRTC's RRTS alignment



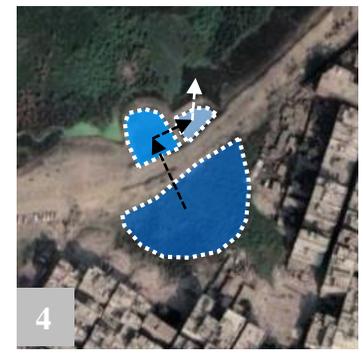
- - - Baansera Site
 - Access Road
 - Pathway
 - Other existing structures
 - Proposed plantation
 - Existing plantation
1. Vehicular Entry
 2. Pedestrian Entry
 3. Arrival Zone with drop-off
 4. Information Kiosk
 5. Experiential walk with public amenities
 6. Parking
 7. Waterbody with boardwalks
 8. Congregational Area (Top plateau)
 9. Convention Centre
 10. Stone deck
 11. Café terrace (Café, Open seating and signage)
 12. Marigold Terrace with shelter
 13. Bambusetum
 14. Detention Basin
 15. Seating Areas amidst bamboo groves
 16. Exit

Area	Status of works	Encroachment status
Total Site Area : 263 Ha		
PART A: 100 Ha	<ol style="list-style-type: none"> 1. Existing depression of 7.73 ha. area has been restored into a wetland, augmenting approximately 2.4 lacs cum of water. 2. 12 lakh riverine grasses have been planted. 3. About 27,000 trees planted till date suitable to floodplain ecology. <p><i>*Restoration works have been damaged due to the ongoing by NCRTC for RRTS Project. (Delhi – Meerut Rapol Rail Transit System).</i></p>	Area is free of any encroachment
PART B: 163 Ha	<ol style="list-style-type: none"> 1. 2 numbers of existing depression developed as wetlands, 2. About 13500 bamboos of 15-20 varieties procured from Assam, Dehradun and Delhi planted. 3. About 4100 no. of trees planted. 4. About 3,30,000 riverine grasses along the river edge along the river. 5. About 25,000 marigold, 5000 canna and other seasonal varieties planted 6. Approach and pedestrian trails complete. 	17 ha. area under encroachment & litigation. Court case details: <i>Case no: WP(C)No.4227/2016</i> <i>Case title: Seher Ali Vs DDA</i> <i>Court: Delhi High Court</i> <i>Panel lawyer: Ms. Prabhsahay Kaur</i> <i>Next date of hearing- 05.07.2023</i> <i>(status quo)</i>

Kalindi Biodiversity Park

(Location of Constructed Wetlands)

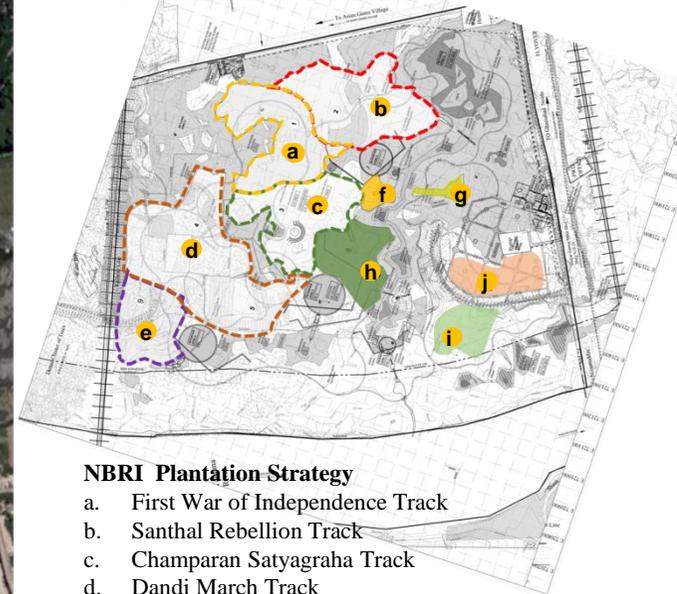
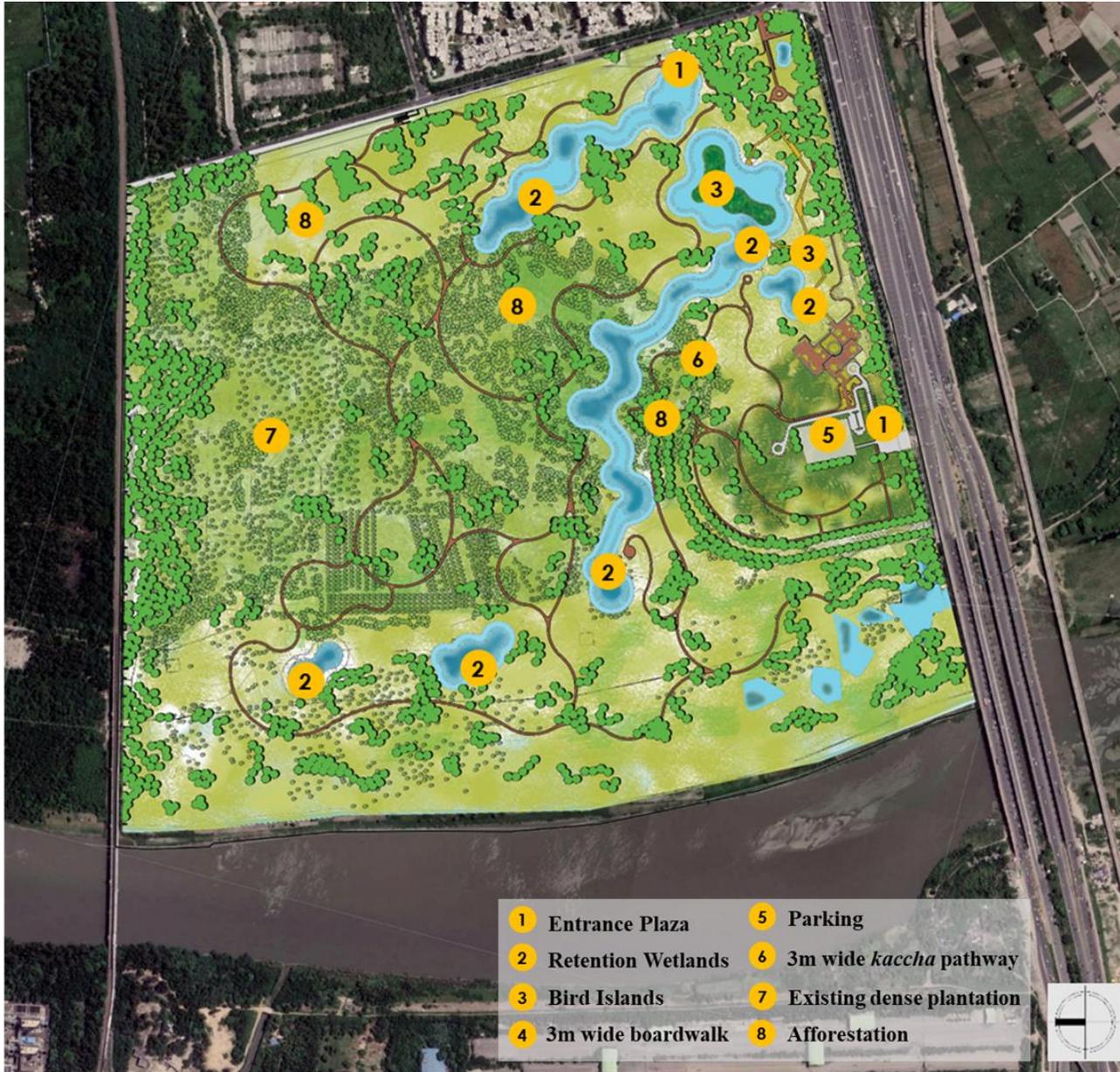
8381



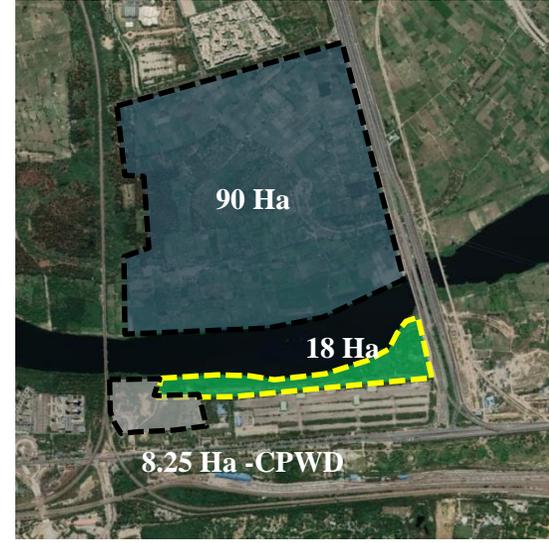
Oxidation pond
 Filtration pond
 Constructed wetland

Area (Entrusted to CEMDE)	Status of works	Status of encroachment removal
<p>115 Ha</p> <p><i>Work is being carried out by Prof. C.R.Babu through CEMDE.</i></p>	<ol style="list-style-type: none"> 1. Two Constructed Wetland Systems (CWS's) – Kilokri and Dhobi Ghat treating 15-20 MLD and 12-15 MLD raw sewage are fully functional. 2. One CWS - Maharani Bagh ongoing (de-siltation of oxidation pond and development of construction wetland unit are pending). 3. DJB is initiating a project to tap the drains. 	<p>Balance work is held up due to the ongoing works by NHAI for Delhi-Faridabad Ballabgharh Expressway.</p>

8583



- NBRI Plantation Strategy**
- a. First War of Independence Track
 - b. Santhal Rebellion Track
 - c. Champaran Satyagraha Track
 - d. Dandi March Track
 - e. Azad Hind Fauj Track
 - f. Butterfly Garden
 - g. Sacred Grove
 - h. Forest Plantation
 - i. Maanav Vatika
 - j. Nursery



Key Plan

- 1** Grasses
- 2** Salvadora-Tamarix scrub
- 3** Phoenix Savannah
- 4** Babul Savannah
- 5** Dry Tropical Riverine Forest

5. Amrut Biodiversity Park (Eastern and Western Banks) – 115 Ha

8585

Area	Status of works	Status of encroachment removal
Total Site Area : 116.25 Ha		
90 Ha (Eastern Bank) Area South of CWG Village	1. Existing depression of 11.27 ha. area has been restored into a wetland, augmenting approximately 2.25 lacs cum of water. 2. Development of floodplain wetland system , kachha trails for public, entrance areas in progress. 3. Plantation of about 28000 riverine grasses complete.	-
18 Ha (Western Bank) Linear Riverine Stretch	Plantation of tree and riverine grasses in eco-restorative manner(in multi-tier system) conducive to floodplain ecology being planted.	1 Ha Encroached and partly under litigation <i>Case no: HC/LM (36878)19/L WP(C)No. 12504/2019 Case Title: Rajbir Singh V/s DDA Court: Delhi High Court Panel lawyer: Sobna Takiyar Next date of hearing- 12.09.2023</i>
8.25 Ha (Western Bank)	'Nav Bharat Udyan' - Being taken up by CPWD	

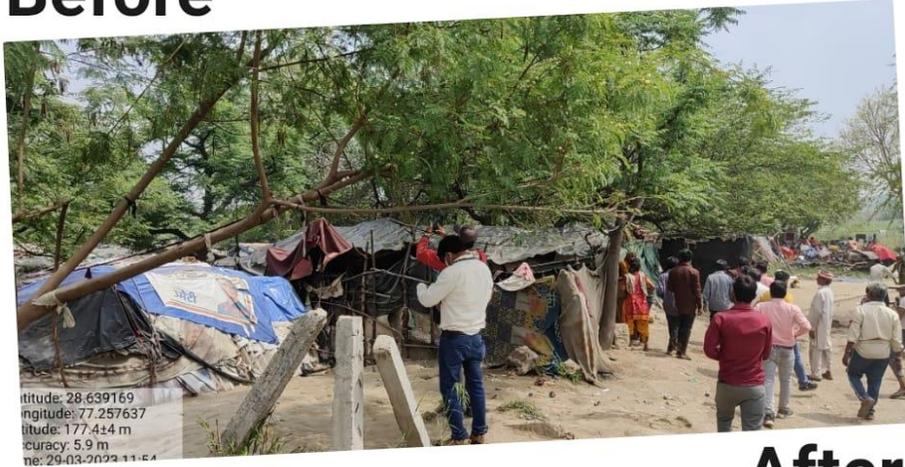
Area	Status of works	Status of encroachment removal
Total Site Area : 45 Ha		
15 Ha (DDA)	<ul style="list-style-type: none">The project comprises of creation of wetlands for treating water from the Hindon Canal, the mouth of which falls under the jurisdiction of UP Irrigation Department.	Demolitions under progress.
30 Ha (UP Irrigation Land)	<ul style="list-style-type: none">Site being made free of encroachments for development.	

8. Mayur Nature Park (Eastern Bank) – 397.75 Ha

8587

Area	Status of works	Status of encroachment removal
Total Site Area : 397.75 Ha (inclusive of 100Ha of de-notified land)		
<p>235 Ha (DDA)</p> <hr/> <p>162.75 Ha (UP Irrigation Land)</p>	<ul style="list-style-type: none"> Demarcation of de-notified land complete on ground. Demolitions under progress. 	<p>Court case details-</p> <p><i>Case no: W.P.(C) 10900/2019/ Case Title: Yamuna Khadar Slum Union Vs DDA &Othrs. Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur Early date of hearing- 08.09.2023 (Status quo)</i></p> <p><i>Case no: W.P.(C)10918/2019/ Case Title: Chhote Lal Vs DDA &Othrs. Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur Next date of hearing- 19.07.2023 (Status quo) (Requested for early hearing)</i></p>

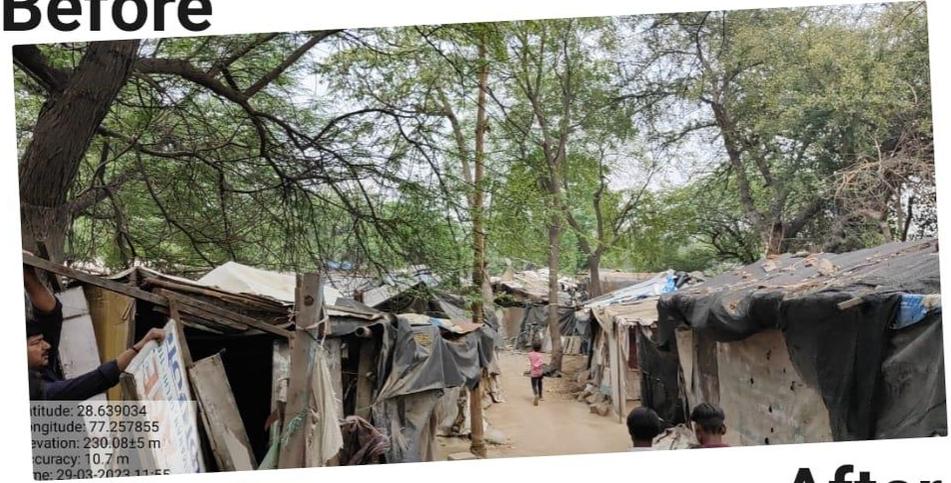
Before



After



Before



After



Before



After



Before



After



Before



Before



Encroachment removal undertaken by DDA

8591

